

THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

No.HC.VII-142/2007/ 2199 /A

From :- Smti. Pronita Morang,
Jt. Registrar (Vigilance),
Gauhati High Court,
Guwahati.

To, Smti Mridu Chanda Bordoloi,
District & Sessions Judge,
Sivasagar.

Dated Guwahati, the 1st May, 2025.

Sub:- **Station leave.**

Ref:- Your letter No. DJSV/STDR/ 2551, dtd. 30.04.2025

Madam,

With reference to the above, I am directed to inform you that you have been granted **station leave permission, with the official vehicle, from the evening of 30.04.2025 till the morning of 03.05.2025.** The next senior most Judicial Officer available at the station will remain in charge of your Court and Office during your absence.

Yours faithfully,

Sd/-

JT. REGISTRAR (VIGILANCE)

Memo No.HC.VII-142/2007/ 2200 /A, dated , 01-05-2025

Copy to:

1. The Project Manager, Gauhati High Court.

01.05.25

JT. REGISTRAR (VIGILANCE)

Sd/-